

HON'BLE HIGH COURT OF UTTARAKHAND AT NAINITAL

OFFICE MEMORANDUM

SUB: LISTING OF MATTERS FOR WEEK COMMENCING 20.04.2021

NO. 24/UHC/LISTING/2021,

DATED 19.04.2021

This is to inform all the concerned that on the request of the High Court Bar Association, made in view of the spread of COVID19 virus, Hon'ble the Chief Justice is pleased to pass following orders-

- (1) Only fresh matters will be listed before all the Benches of the Hon'ble Court for one week period commencing on 20.04.2021.
- (2) Other cases will be listed only if they are mentioned for the urgent hearing, and are directed to be listed by the respective Benches.
- (3) All pending matters, except those mentioned at serial number 2 above, will stand adjourned and will not be listed, notwithstanding dates fixed in such matters.

By Orders of Hon'ble the Chief Justice

---sd--

Registrar (Judicial)

No. 2038/UHC/Listing/2021,

Dated 19.04.2021

Copy to following for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing a copy before His Lordship.
2. All the P.S. to the Hon'ble Judges for placing a copy before Their Lordship.
3. Advocate General, Uttarakhand.
4. P.S. to the Registrar General.
5. Chief Standing Counsel/Government Advocate, Uttarakhand.

6. Assistant Solicitor General for Government of India at Nainital.
7. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
8. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
9. All the Registrars/JRs/DRs/ARs of the High Court.
10. All the Judicial Sections of the High Court.
11. Head Bench Secretary and all the Bench Secretaries.
12. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish this Office Order/Notice in the official website of the High Court.
13. Guard file/Notice Board.

---sd--

Registrar (Judicial)